NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali *

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CA 652/16	TP 285/17		391/394	RMZ Infotech Pvt. Ltd.	

SL. NAME (IN CAPITAL)

NO.

REPRESENTATION TO WHOM

Adenle Le poteta

SIGNATURE

& PHONE NUMBER

SATI. P. FOHN
SPJ Cegy

Heard the counsel for petitioner. The matter is listed for acceptance of Chairman's report.

Perused the original Chairman's report along with additional information given by the Chairman. Chairman has given details about the way he has conducted the meeting as ordered by this Tribunal.

Therefore, we are bound to accept the Chairman's report. Accordingly, the Chairman's report is accepted.

MEMBER (J)

MEMBER (T)